

(2009-10) across the country, mainly due to increase in population and diversion of agricultural land for non-agricultural purposes such as urbanization, roads, industries, housing etc. Despite these, production of foodgrains has increased from 208.60 million tonnes in 2005-06 to 257.44 million tonnes in 2011-12 (4th Advance Estimates) due to various technological interventions.

As per the Seventh Schedule of the Constitution of India, land including transfer and alienation of agricultural land, fall within the purview of the State Governments and, therefore, it is for the State Governments to bring suitable policy/legislation to prevent acquisition of agricultural land for non-agricultural purposes. Government of India has also formulated National Policy for Farmers, 2007 and National Rehabilitation and Resettlement Policy, 2007 which *inter alia* aim to minimize acquisition of agricultural land for non-agricultural purposes. These policies have been circulated to all the State Governments and Union Territories for adoption.

Popularisation of Crop Insurance Scheme

1557. SHRI JESUDASU SEELAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is aware that the Crop Insurance Scheme is yet to be popularised amongst rural household and farmers;

(b) whether Government is propagating and encouraging farmers to come forward to get their crops insured; and

(c) how many rural household and farmers have so far availed the facility of crop insurance and the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) and (b) Crop Insurance Schemes need to be further popularized amongst farmers. Continued efforts are being made to create awareness amongst rural people about ongoing Crop Insurance Schemes by the implementing agencies in coordination with the implementing States since their inception to encourage the farmers to come forward to get their crops insured. The salient activities for campaigning involve the publicity of features & benefits of the scheme through advertisements in leading national/local news papers, telecast through audio-visual media, distribution of pamphlets, participation in agriculture fairs/mela/gosti, organization of workshops/trainings etc.

(c) State-wise details of coverage of farmers who have availed facility of crop insurance schemes since their inception are given in Statement.

Statement

Scheme: NAIS+WBCIS+MNAIS, Cumulative upto: Year 2011-12, All Implementing Agencies

(Rs. in lakh)

Sl. No.	States/UTs.	Farmers Insured (No.)	Area Insured (ha.)	Sum Insured	Premium Collected	Claims Paid/Payable	Farmers Benefited (No.)
1	2	3	4	5	6	7	8
1	Andhra Pradesh	28048667	43188979	5423896	183591	458564	7095330
2	Andaman and Nicobar	1908	2936	429	8	8	178
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	295000	223255	50098	1466	1203	44980
5	Bihar	10684160	12465840	2333006	126013	280735	5794549
6	Chandigarh	0	0	0	0	0	0
7	Chhattisgarh	8701642	17737455	858678	23914	42668	1739140
8	Dadra and Nagar Haveli	0	0	0	0	0	0
9	Daman and Diu	0	0	0	0	0	0

Written Answers to

[7 December, 2012]

Unstarred Questions

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1	2	3	4	5	6	7	8
10	Delhi	0	0	0	0	0	0
11	Goa	7605	12664	269	5	2	702
12	Gujarat	12620370	28445924	2953032	116094	425445	4188205
13	Haryana	758560	970018	164713	7180	8976	166140
14	Himachal Pradesh	319424	222036	58986	3278	5431	145485
15	Jammu and Kashmir	32978	47361	4060	78	123	4292
16	Jharkhand	5824160	3342233	300480	8548	51954	2223670
17	Karnataka	12945280	20742177	1581708	55478	173467	4808555
18	Kerala	435769	382471	73757	2146	3153	94010
19	Lakshdweep	0	0	0	0	0	0
20	Madhya Pradesh	25587455	63150187	3829171	129479	182040	5452368
21	Maharashtra	30977750	27067322	1949873	88898	198696	8927349
22	Manipur	13954	14867	4028	101	305	13954
23	Meghalaya	26601	28730	4156	213	47	2668
24	Mizoram	574	568	98	6	20	572

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

25	Nagaland	0	0	0	0	0	0
26	Orissa	13304912	13636149	1735495	45794	137184	2739190
27	Pondicherry	34385	49639	8116	154	293	6671
28	Punjab	67	338	48	5	1	50
29	Rajasthan	30775906	54523747	3586867	225213	375971	11389164
30	Sikkim	1890	1315	251	4	1	86
31	Tamil Nadu	4925483	6652351	1265167	33177	155622	1706848
32	Tripura	18528	11612	2577	73	58	3432
33	Uttar Pradesh	21161439	28109629	2769570	58772	99334	4200682
34	Uttarakhand	405319	365022	87612	2927	4849	131195
35	West Bengal	10623305	5400839	1117349	55669	98570	2299045
TOTAL :		218533091	326795663	30163488	1168285	2704719	63178510

NB: Zero stands for not implementing the scheme.